

S. No.	Name of the legislative proposal	Action taken
19	Extension of U.P. Stamp (Amendment) Act, 1936 to the Union Territory of Delhi.	The Delhi Administration dropped the proposal when it was found that the Act was not in force in Uttar Pradesh.
20	Extension of U.P. Entertainment and Betting Tax (Amendment) Act, 1958 to Delhi.	This Act was not in force in U.P. when the proposal was made. This was brought to the notice of the Delhi Administration who thereupon suggested the extension of the Act mentioned at S. No. 21.
21	Extension of U.P. Entertainment and Betting Tax (Amendment) Act, 1965 to Delhi.	The Act was extended to Delhi by notification dated 10th May, 1968.
22	Extension of section 151-A of the Bombay Police Act, 1951 to Delhi.	Extended to Delhi by notification dated 20th December, 1969.
<i>Private Members' Bill</i>		
23	The Delhi Sales Tax Bill, 1970.	The Bill was received on 6-5-1970 and will be processed further by the Ministry of Finance.

ALLEGATIONS AGAINST PRESIDENT NDMC

*496. DR. BHAJI MAHAVIR :
SHRI MAN SINGH
VARMA :
SHRI JAL K. ADVANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that three members of the New Delhi Municipal Committee have alleged that the President of the Committee fabricated the minutes of a recent meeting of the body so that Government may take action against one member ;

(b) whether it is also a fact that the President refused to accept the objections of those members and adopted the minutes with the help of official members' votes ; and

(c) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) The information is being collected and will be laid on the Table of the House

ABOLITION OF 'P' FORM

*497. SHRI M. D. NARAYAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the abolition of 'P' form would boost tourist traffic from India and would also help in bringing more visitors from abroad ; and

(b) whether any assessment has since been made keeping in view all the aspects of tourist traffic ; if so, the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) It is too early to make any assessment, since the new regulations regarding relaxation for travel abroad came into effect only from March 1, 1970.

LENIN'S STATUE IN CALCUTTA

*498. SHRI LOKNATH MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Lenin's statue was recently unveiled in Calcutta ;